

1	2	3	4
16.	Punjab	2	50
17.	Rajasthan	—	—
18.	Sikkim	—	—
19.	Tamilnadu	74	1645
20.	Tripura	—	—
21.	Uttar Pradesh	27	675
22.	West Bengal	4	90
23.	A & N Islands	3	85
24.	Arunachal Pradesh	1	15
25.	Chandigarh	2	30
26.	Dadra & Nagar Haveli	—	—
27.	Delhi	59	1315
28.	Goa, Daman & Diu	1	25
29.	Lakshadweep	—	—
30.	Mizoram	13	195
31.	Pondicherry	8	170
Total		545	12053

**Socio-Economic Projects for  
Employment of Needy  
Women**

3212. **SHRIMATI GEETA  
MUKHERJEE**: Will the Minister of  
**SOCIAL WELFARE** be pleased to state :

(a) how many socio-economic projects for employment of needy women have been sanctioned under the Central Social Welfare Board during the past three years ;

(b) what is the number of such projects sanctioned in each State, the total funds sanctioned for them and the total number of beneficiaries covered by such projects ; and

(c) whether the sanction of running capital for only one month for these projects, is a viable proposition, keeping in mind that the women who run these projects have little or no managerial skill ?

**THE DEPUTY MINISTER IN THE  
MINISTRIES OF EDUCATION AND  
CULTURE AND SOCIAL WELFARE**

(**SHRI P.K. THUNGON**) : (a) The information is given below :

1980-81	...	716 units
1981-82	...	765 units
1982-83	...	729 units

(b) A statement giving the number of projects sanctioned, amount sanctioned and the number of beneficiaries, state-wise, during 1980-81, 1981-82 and 1982-83 is enclosed.

(c) The working capital requirements are calculated on the basis of recurring expenses, generally for a period of 3 months. The working capital amount is replenished by the income accruing to the units and thus rotated. The quantum of grant for working capital to be given by the Board on the basis of one month's recurring expenses with the condition that the grantee institution should raise the additional funds required either from its own resources or from nationalised banks. In this way Financial institutions also involved in supplementing the financial assistance provided by the Board.

**Statement**

*Statement showing the number of units, amount of grant sanctioned and number of beneficiaries*

1980-81

Sl. No.	Name of the State	No. of units sanctioned	Amount sanctioned (Rs. in lakhs)	No. of beneficiaries
1.	Andhra Pradesh	86	23.89	722
2.	Assam	5	1.57	37
3.	Bihar	10	3.86	100
4.	Gujarat	86	39.43	1098
5.	Haryana	11	6.65	266
6.	Himachal Pradesh	10	5.35	176
7.	Jammu & Kashmir	20	9.24	312
8.	Karnataka	26	11.76	403
9.	Kerala	49	14.54	575
10.	Madhya Pradesh	21	10.84	260
11.	Maharashtra	23	7.78	210
12.	Manipur	35	3.07	328
13.	Meghalaya	5	1.40	47
14.	Nagaland	3	0.42	23
15.	Orissa	25	5.03	243
16.	Punjab	33	15.95	412
17.	Rajasthan	21	12.14	367
18.	Sikkim	—	—	—
19.	Tamil Nadu	87	22.2	771
20.	Tripura	7	1.66	70
21.	Uttar Pradesh	70	21.27	780
22.	West Bengal	36	5.89	805
<b>Union Territories</b>				
23.	A. & N. Islands	9	5.06	150
24.	Arunachal Pradesh	2	0.17	10
25.	Chandigarh	—	—	—
26.	Delhi	3	0.84	30
27.	Goa, Daman & Diu	6	1.77	50
28.	Lakshadweep	—	—	—
29.	Mizoram	16	1.79	64
30.	Pondicherry	11	2.40	68
<b>Total :</b>		<b>716</b>	<b>240.79</b>	<b>8377</b>

*Statement showing the number of units, amount of grant sanctioned and number of beneficiaries*

1981-82

S. No.	State/Union Territory	No. of units sanctioned	Amount Sanctioned (Rs. in lakhs)	No. of Beneficiaries
1	2	3	4	5
1.	Andhra Pradesh	51	12.41	307
2.	Assam	15	3.42	104
3.	Bihar	21	7.75	226
4.	Gujarat	73	50.04	1125
5.	Haryana	10	5.34	151
6.	Himachal Pradesh	16	7.29	199
7.	Jammu & Kashmir	4	0.79	32
8.	Karnataka	25	13.71	473
9.	Kerala	36	8.55	314
10.	Madhya Pradesh	13	6.49	165
11.	Maharashtra	27	10.87	284
12.	Manipur	39	8.74	305
13.	Meghalaya	10	2.50	78
14.	Nagaland	18	3.79	119
15.	Orissa	38	9.20	418
16.	Punjab	52	33.30	815
17.	Rajasthan	7	4.31	370
18.	Sikkim	—	—	—
19.	Tamil Nadu	76	20.47	659
20.	Tripura	13	2.32	152
21.	Uttar Pradesh	62	28.88	799
22.	West Bengal	75	14.42	1867
23.	A. & N. Islands	13	2.51	154
24.	Arunachal Pradesh	3	1.02	27
25.	Chandigarh	6	3.81	105
26.	Delhi	17	7.79	182
27.	Goa, Daman and Diu	4	1.30	68
28.	Lakshadweep	—	—	—
29.	Mizoram	25	2.83	100
30.	Pondicherry	16	3.90	115
Total :		765	277.75	9713

*Statement showing the number of units, Amount of Grant sanctioned and number of beneficiaries.*

1982-83

Sl. No.	State/Union Territory	No. of units sanctioned	Amount sanctioned (Rs. in lakhs)	No. of Beneficiaries
1	2	3	4	5
1.	Andhra Pradesh	52	14.88	381
2.	Assam	19	4.46	152
3.	Bihar	24	10.99	292
4.	Gujarat	46	30.16	915
5.	Haryana	5	4.66	135
6.	Himachal Pradesh	23	8.27	275
7.	Jammu & Kashmir	2	0.44	39
8.	Karnataka	24	16.08	547
9.	Kerala	41	10.77	417
10.	Madhya Pradesh	31	26.76	745
11.	Maharashtra	23	12.74	357
12.	Manipur	45	11.25	350
13.	Meghalaya	21	5.58	196
14.	Nagaland	24	4.75	191
15.	Orissa	42	13.67	452
16.	Punjab	17	12.54	304
17.	Rajasthan	31	22.10	819
18.	Sikkim	5	1.83	65
19.	Tamil Nadu	45	13.09	391
20.	Tripura	10	3.25	107
21.	Uttar Pradesh	53	30.55	909
22.	West Bengal	61	17.30	1826
23.	A. & N. Islands	12	5.62	192
24.	Arunachal Pradesh	—	—	—
25.	Chandigarh	—	—	—
26.	Goa, Daman & Diu	9	2.35	92
27.	Delhi	22	14.85	369
28.	Lakshdweep	—	—	—
29.	Mizoram	33	3.74	132
30.	Pondicherry	9	1.84	55
<b>Total :</b>		<b>729</b>	<b>304.52</b>	<b>10716</b>